

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00055/2018

(in OA 200/00828/2018)

Jabalpur, this Wednesday, the 03th day of October, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mrs. Sanchita Banerjee, W/o Late Shri Anurag Banerjee, aged about 47 years, Occupation- PGT Geography, R/o JNV Bargi Nagar, Jabalpur (M.P.) – 482056. **-Petitioner**

(By Advocate – Shri Sanjay Sanyal)

V e r s u s

1. Biswajeet Singh, Commissioner, Navodaya Vidyalaya Samiti, B-15 Institutional Area, Sector – 62, Noida (U.P.) 201307.
2. P.S. Sardar, Deputy Commissioner, Navodaya Vidhyalaya, A-135 A, Gate No.2, DRM Road, Alkapur, Habib Ganj, Bhopal – 462024 (M.P.).
3. Dr. Zareena Qureshi, Principal, JNV Bohani, District Narsinghpur (M.P) presently previously she was principal of NVS Bargi Nagar, Jabalpur (M.P.) **- Respondents**

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the petitioner seeks to withdraw this Contempt Petition.

Accordingly, CCP is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member